

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:887

ANSWERED ON:24.07.2015

Ceasefire Violations by Pakistan

Mukherjee Shri Abhijit;Pal Shri Jagdambika;Patil Shri Chandrakant Raghunath;Singh Captain Amarinder;Sreeramulu Shri B.

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken note of ceasefire violations and cross border firing and infiltration from Pakistan in the border areas and the line of control in recent times;
- (b) if so, the details of the number of families affected, soldiers died and property damaged as a result thereof during the year, 2014-15;
- (c) whether the Government has taken up the matter with Pakistan and if so, the details and outcome thereof; and
- (d) the other steps being taken to strengthen the security of border areas and prevent recurrence of such incidents?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) Yes, Madam. Government is fully aware of the incidents on the Indo-Pakistan border / Line of Control.

(b) The affected families are identified and loss of property is assessed by the State Government. As reported, during the last three years (2012-14) and the current year, 193 houses were fully or partially damaged in Jammu & Kashmir. A large number of families were also affected.

The details of soldiers martyred during 2014-15 are as follows:-

Year No. of Army Martyrs BSF Martyrs

During Ceasefire Violations and other incidents along Line of Control During Counter-Infiltration incidents

2014 04 09 02

2015 02

(till 20th July) 05

(till 20th July) 01

(till 30th June)

(c) All violations of ceasefire are taken up with Pakistan military authorities at the appropriate level through the established mechanism of hotlines, flag meetings as well as weekly talks between the Directorate Generals of Military Operations of the two countries. BSF, too, holds talks at various levels with its counterpart viz. Pakistan Rangers.

Diplomatically, India has repeatedly emphasised, including at the highest level, the need for Pakistan to uphold the sanctity of the Line of Control (LC) and abide by the ceasefire commitment of 2003 along the International Border and LC.

(d) Government regularly reviews the threat perception to secure our borders and protect national interests. Appropriate measures are taken from time to time to maintain / upgrade the country's defence preparedness along the border to safeguard the sovereignty, territorial integrity and security of India. Further the areas along the borders are kept under surveillance by regular patrolling by troops and other aerial, optronic and electronic means.
